

**ELECTION COMMISSION OF INDIA**

Nirvachan Sadna, Ashoka Road, New Delhi

No.464/RJ-LA/VS/2018-NS-I

Dated: 14<sup>th</sup> August, 2018

To,

The Chief Electoral Officer,  
Rajasthan, Jaipur

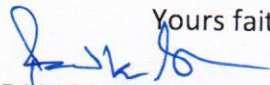
**Sub: General Election to the Legislative Assembly of Rajasthan- Distribution of Photo Voter Slips to the Electors by BLOs - reg.**

Sir,

Your attention is invited to the Para(e) of the Commission's Instructions No. 464/INST-VS/2014-EPS, dated 21<sup>st</sup> March, 2014 regarding distribution of Photo Voter Slips to Electors which is as under:-

**"(e) The Returning Officer (RO) of the Constituency shall prepare a schedule for distribution of Photo Voter Slips by the BLOs. A copy of this schedule shall be given by the RO to the Political Parties, Booth Level Agents (BLAs) of all recognized political parties, if they have been appointed and contesting Candidates and their Agents, under acknowledgement."**

2. The Commission further directs that the Returning Officers shall ensure that the above said schedule shall be given well in advance and this shall be adhered to strictly by all BLOs.
3. This may be brought to the knowledge of all concerned for compliance

  
Yours faithfully  
(PRAMOD KUMAR SHARMA)  
SECRETARY